

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) No Central Public Sector Enterprise was set up with the registered office in the districts of Bareilly, Rampur and Badaun in the State of Uttar Pradesh during the last three years.

(b) There is no proposal under consideration of the Government at present to set up any new Central Public Sector Industry during the remaining period of the current year.

(c) Does not arise.

Allotment of Flats to the Members of Ordnance Group Housing Society, Vikaspuri

3352. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the flats constructed by Ordnance Group Housing Society in Vikaspuri New Delhi have been allotted to its members;

(b) if so, the details thereof;

(c) the number of the members who have not been allotted flats so far; and

(d) the reasons for withholding their allotments?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Out of 140 flats constructed by the Society, the ~~draw~~ of lots by allotment of flats to 119 ~~members~~ has since been confirmed by the ~~DDA~~.

(c) and (d) The remaining 21 flats could not be allotted to the members of the society

due to non clearance of their names by the Register's Office.

[English]

CBI case against Maruti Udyog Limited

3353. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the CBI has sought the consent of the Ministry of Industry to register cases on the basis of its findings on some of the irregularities relating to the Maruti Udyog Limited; and

(b) if so, the details thereof and the decision of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Yes, Sir.

(b) They relate to award of a transportation contract and purchase of air conditioners and are under consideration.

Control on Urbanisation

3354. SHRI GEORGE FERNANDES: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi is one of the fastest growing capitals in the world;

(b) if so, whether the Government are aware that with the population growth, many challenges have to be faced; and

(c) if so, the steps taken to control urbanisation and to take care of basic infrastructure like housing and transportation in the city;

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Yes, Sir.

(c) Government has prepared comprehensive plan for the planned development of Delhi. The Master Plan for Delhi Perspective 2001 has come into force with effect from 1.8.1990 and the Regional Plan-2001 for National Capital Region with effect from 23.1.1989.

Sewerage facilities in slums and unauthorised Colonies

3355. SHRI GEORGE FERNANDES: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether more than half the capital's population is living in slums and unauthorised colonies exist without any sewerage facilities at all; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). A statement is attached.

The position regarding sewerage facilities in slums and unauthorised colonies is as under:

Unauthorised/Regularised Colonies

Out of 553 such colonies, sewerage facilities exist in 201 colonies. It has been planned to extend sewerage facilities in all the remaining 352 colonies by the end of the 8th Five Year Plan.

Resettlement Colonies

Out of 44 resettlement colonies, 17 colonies have functional sewerage system. Works are going on in 10 colonies which will be completed by the end of 1991-92. The

remaining 17 colonies will be covered during the 8th Five Year Plan from 1992 to 1997 progressively.

Urban Villages

Out of 108 villages, 90 villages have functional sewerage system. The remaining 28 will be covered during the 8th Five Year Plan.

Unauthorised/Non-regularised Colonies and J.J. Clusters

According to the present policy, it is not intended to extend sewerage system to 500 non-regularised colonies and 652 J.J. clusters.

Rural Villages

There are 212 rural villages where the drinking water availability is approximately 12 to 15 Gallons Per Capita per day. Unless this supply is increased to a minimum 30 Gallons per day, it is not technically feasible to instal sewerage facilities.

It has been planned to augment the water supply in the rural villages during the 8th Five Year Plan.

Expansion/Additional Creation of Capacity of Sewage Treatment

At present, the D.W.S. & S. D. U. have a capacity of 280 Million Gallons per Day (MGD) for treatment of sewage which will be increased to 499 MGD by the end of 8th Five Year Plan.

Price of colour positive film rolls

3356. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the PRIME MINISTER be pleased to state:

(a) the price charged by Hindustan Photo